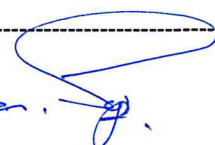


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 128/BB/ 2017		For filing office objections raised by Registry	Rule 6 of IB	Veer Steel Processors Vs Kirloskar Electric Company Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATY. P. JOHN SPJ Leg al	Advocate for petitioner.	

Counsel for petitioner is present. He requested time for service of notice on the corporate debtor. Re-issue notice to the corporate debtor. Counsel to collect the same on the corporate debtor.

List it on 25.01.2017.

MEMBER (T)

MEMBER (J)